

**Nomination of cases by Hon'ble the Acting Chief Justice on 24.05.2016**

| Sl no.                   | Case details  | Nominated to-                     | File delivered in section                         |
|--------------------------|---|-----------------------------------|---|
| <b>DB of Hon....., J</b> |   |                                   |   |
| 1                        | <b>CrI. Appeal – 3570/2014</b>  | <b>Hon'ble A. K. Tripathi, J.</b> | <b>Criminal Appeal Section on 25.05.2016</b>      |
| 2                        | <b>W. P. - 25550/1998</b>   | <b>Hon'ble Krishna Murari, J.</b> | <b>Writ C-II Section on 25.05.2016</b>            |
| 3                        | <b>CrI. W. P. - 6957/2016 (Correction Application) with Nomination Application – 174542/2016</b>  | <b>Hon'ble B. K. Narayana, J.</b> | <b>Writ C-II (Criminal) Section on 25.05.2016</b> |
| 4                        | <b>CrI. W. P. - 10155/2016 (Correction Application) with Nomination Application – 174541/2016</b> | <b>Hon'ble B. K. Narayana, J.</b> | <b>Writ C-II (Criminal) Section on 25.05.2016</b> |
| 5                        | <b>Income Tax Appeal – 94/2014 (Correction Application)</b>                                       | <b>Hon'ble Dilip Gupta, J.</b>    | <b>S.T.R./T.T.R. Section on 25.05.2016</b>        |
| 6                        | <b>Income Tax Appeal – 363/2013 (Review Application)</b>  | <b>Hon'ble Dilip Gupta, J.</b>    | <b>S.T.R./T.T.R. Section on 25.05.2016</b>        |
| 7                        | <b>Income Tax Appeal – 66/2014</b>  | <b>Hon'ble Dilip Gupta, J.</b>    | <b>S.T.R./T.T.R. Section on 25.05.2016</b>        |
| 8                        | <b>Income Tax Appeal – 88/2014 (Review Application)</b>   | <b>Hon'ble Dilip Gupta, J.</b>    | <b>S.T.R./T.T.R. Section on 25.05.2016</b>        |
| 9                        | <b>Income Tax Appeal – 362/2013 (Review Application)</b>  | <b>Hon'ble Dilip Gupta, J.</b>    | <b>S.T.R./T.T.R. Section on 25.05.2016</b>        |
| 10                       | <b>C.E.A. - 187/2015 with W. P. (Tax) – 289/2014</b>  | <b>Hon'ble Dilip Gupta, J.</b>    | <b>S.T.R./T.T.R. Section on 25.05.2016</b>        |
| 11                       | <b>Special Appeal – 1776/2013 with Special Appeal – 776/2012</b>                                  | <b>Hon'ble Tarun Agarwala, J.</b> | <b>Special Appeal Section on 25.05.2016</b>       |
| 12                       | <b>Special Appeal – 1745/2012</b>   | <b>Hon'ble Sudhir Agarwal, J.</b> | <b>Special Appeal Section on 25.05.2016</b>       |
| 13                       | <b>Special Appeal –1886/2012 with W. P. - 11351/2013</b>  | <b>Hon'ble Sudhir Agarwal, J.</b> | <b>Special Appeal Section on 25.05.2016</b>       |
| 14                       | <b>Special Appeal Defective – 378/2016</b>  | <b>Hon'ble Tarun Agarwala, J.</b> | <b>Listing Section on 24.05.2016</b>              |

| <b>Bench Comprising</b> |   |  |   |
|-------------------------|---|--|---|
| 15                      | W. P. - 19654/2016<br>(Correction Application)  | Hon'ble Arun Tandon, J.<br>and<br>Hon'ble Yashwant Varma, J.     | Writ C-II Section<br>on<br>25.05.2016           |
| 16                      | W. P. - 66087/2010<br>(Restoration Application)   | Hon'ble Sudhir Agarwal, J.<br>and<br>Hon'ble M. K. Gupta, J.     | Writ C-II Section<br>on<br>25.05.2016           |
| 17                      | W. P. - 19655/2016<br>(Correction Application)  | Hon'ble Arun Tandon, J.<br>and<br>Hon'ble Yashwant Varma, J.     | Writ C-II Section<br>on<br>25.05.2016           |
| 18                      | Custom Appeal – 196/2014<br>(Review Application)  | Hon'ble Sudhir Agarwal, J.<br>and<br>Hon'ble P. K. S. Baghel, J. | S.T.R./T.T.R.<br>Section on<br>25.05.2016       |
| 19                      | Custom Appeal – 197/2014<br>(Review Application)  | Hon'ble Sudhir Agarwal, J.<br>and<br>Hon'ble P. K. S. Baghel, J. | S.T.R./T.T.R.<br>Section on<br>25.05.2016       |
| 20                      | Custom Appeal – 195/2014<br>(Review Application)  | Hon'ble Sudhir Agarwal, J.<br>and<br>Hon'ble P. K. S. Baghel, J. | S.T.R./T.T.R.<br>Section on<br>25.05.2016       |
| 21                      | C.E.A. - 209/2014<br>(Review Application)   | Hon'ble Sudhir Agarwal, J.<br>and<br>Hon'ble P. K. S. Baghel, J. | S.T.R./T.T.R.<br>Section on<br>25.05.2016       |
| 22                      | Special Appeal – 1558/2011<br>(Recall Application)<br>with<br>Nomination Application –<br>174544/2016 | Hon'ble Sudhir Agarwal, J.<br>and<br>Hon'ble V. K. Birla, J.     | Special Appeal<br>Section on<br>25.05.2016      |
| 23                      | Special Appeal – 1156/2013<br>(Review Application)  | Hon'ble Arun Tandon, J.<br>and<br>Hon'ble Vijay Lakshmi, J.      | Special Appeal<br>Section on<br>25.05.2016      |
| <b>Hon....., J.</b>     |   |  |   |
| 24                      | Crl. Appeal – 941/2013<br>with<br>Crl. Appeal – 3814/2010   | Hon'ble N. A. Moonis, J.   | Criminal Appeal<br>Section on<br>25.05.2016     |
| 25                      | Crl. W. P. - 23033/2008   | Hon'ble Om Prakash, J.   | Writ C-I (Criminal)<br>Section on<br>25.05.2016 |
| 26                      | F.A.F.O. - 918/2005   | Hon'ble P. K. Srivastava, J.                                     | F.A.F.O. Section<br>on<br>25.05.2016            |
| 27                      | F.A.F.O. - 1944/2014  | Hon'ble P. K. Srivastava, J.                                     | F.A.F.O. Section<br>on<br>25.05.2016            |
| 28                      | F.A.F.O. Defective -<br>759/2007  | Hon'ble S. P. Kesarwani, J.                                      | F.A.F.O. Section<br>on<br>25.05.2016            |
| 29                      | W. P. - 11671/2015<br>with<br>W. P. - 391/2016  | Hon'ble M. C. Tripathi, J.<br>(both the matter)                  | Writ A-II Section<br>on<br>25.05.2016           |
| 30                      | Bail – 15555/2016<br>with<br>Bail – 23903/2015  | Hon'ble Pankaj Naqvi, J.<br>(both the case )                     | Bail Section<br>on<br>25.05.2016                |

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| 31   | Bail – 6079/2016   | Hon'ble Pankaj Naqvi, J.                       | Bail Section<br>on<br>25.05.2016              |
| 32   | Crl. M. A. (U/S 482 Cr.P.C.)<br>- 15088/2016<br>with<br>Crl. M. A. (U/S 482 Cr.P.C.)<br>- 32447/2013 | Hon'ble Pankaj Naqvi, J.<br>(both the matter ) | Computer Fresh<br>Section on<br>25.05.2016    |
| 33   | Crl. M. A. - 16927/2016<br>(N.R.H.M. Scam Matter)  | Hon'ble Arun Tandon, J.                        | Computer Fresh<br>Section on<br>24.05.2016    |
| 34   | Crl. M. A. - 16764/2016<br>(N.R.H.M. Scam Matter)  | Hon'ble Arun Tandon, J.                        | Computer Fresh<br>Section on<br>24.05.2016    |
| 35   | Bail – 16713/2016  | Hon'ble Pankaj Naqvi, J.                       | Computer Fresh<br>Section on<br>24.05.2016    |
| 36   | Art(227) – 3760/2016   | Hon'ble Ran Vijai Singh, J.                    | Computer Fresh<br>Section on<br>24.05.2016    |
| 37   | W. P. - 23242/2016   | Hon'ble M. C. Tripathi, J.                     | Computer Fresh<br>Section on<br>24.05.2016    |
| <b>Appropriate Court dealing with such matters</b> |  |  |   |
| 38   | Crl. Revision – 2997/2014  | Appropriate Court dealing with such<br>matters | Criminal Revision<br>Section on<br>25.05.2016 |
| 39   | Bail – 9812/2016<br>with<br>Bail – 2260/2016   | Appropriate Court dealing with such<br>matters | Bail Section<br>on<br>25.05.2016              |
| 40   | Bail – 25866/2015<br>with<br>Bail – 14298/2015   | Appropriate Court dealing with such<br>matters | Bail Section<br>on<br>25.05.2016              |
| 41   | Special Appeal – 39/2014   | Appropriate Court dealing with such<br>matters | Special Appeal<br>Section on<br>25.05.2016    |

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.( LISTING)  
25/05/2016